CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 916/TT/2025

Subject	:	Petition for truing-up of the transmission tariff for the 2019-24 tariff period and the determination of the transmission tariff for the 2024-29 tariff period for "Transmission assets under Rihand Transmission System" in the Northern Region.
Petitioner	:	Power Grid Corporation of India Limited (PGCIL).
Respondents	:	Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others.

Petition No. 72/TT/2026

Subject	:	Petition for truing-up of the transmission tariff for the 2019-24 tariff period and the determination of the transmission tariff for the 2024-29 tariff period for 2 Nos. 132 kV GIS line bays at Nirjuli Sub-station for termination of LILO of one circuit of Pare HEP – North Lakhimpur (AEGCL) 132 kV D/C line (Line works under TBCB) under "North Eastern Region Strengthening Scheme-IX" in the North Eastern Region.
Petitioner	:	Power Grid Corporation of India Limited (PGCIL).
Respondents	:	Assam Power Distribution Company Limited (APDCL) and 7 Others.

Petition No. 344/TT/2025

Subject	:	Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for the Combined Asset under "Establishment of Pooling Stations at Raigarh (Kotra) and Raipur for IPP Generation Projects in Chhattisgarh (Set A/ DPR -1)" in the Western Region.
Petitioner	:	Power Grid Corporation of India Limited (PGCIL).
Respondents	:	Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others.

Petition No. 571/TT/2025

Subject	:	Petition for truing-up of the transmission tariff for the 2019-24 tariff period and the determination of the transmission tariff for the 2024-29 tariff period for the Assets under

"Transmission System associated with Kathalguri Gas based Combined Cycle Project" in North Eastern Region.

Petitioner	:	Power Grid Corporation of India Limited (PGCIL).
Respondents	:	Assam Power Distribution Company Limited (APDCL) and 6 Others.

Petition No. 731/TT/2025

Subject	:	Petition for truing-up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024- 29 tariff period for 400 kV S/C Singrauli-Vindhyachal Transmission Line along with (2x250 MW) HVDC Back to Back at Vindhyachal between NR and WR.
Petitioner	:	Power Grid Corporation of India Limited (PGCIL).
Respondents	:	Uttar Pradesh Power Corporation Limited (UPPCL) and 20 others.
Date of Hearing	:	**11.11.2026**
Coram	:	Shri Ramesh Babu V., Member Shri Harish Dudani, Member
Parties Present	:	Shri Deep Rao Palepu, Advocate, MUML Ms. Iqra Khan, Advocate, MUML Shri Zafrul Hassan, PGCIL Shri Angaru Naresh Kumar, PGCIL Shri Vijay G., PGCIL

Record of Proceedings

The matters were called out for a virtual hearing.

2. At the outset, the representative(s) of the Petitioner submitted that the pleadings in the matters are complete and the tariff may be allowed as claimed.

3. The appearance was made by the learned counsel for the Respondent No. 8 (MUML) in Petition No. 72/TT/2026 and submitted that the reply in the matter has filed vide the affidavit dated 16.9.2026 and requested the Commission to consider the same.

4. In response, representative(s) of the Petitioner submitted that the Petitioner has already filed its rejoinder to MUML's reply vide affidavit dated 6.10.2026.

5. After hearing the parties, the Commission directed all the Respondent(s) to file their respective replies, if any, within a week, with an advance copy to the Petitioner, who may file its rejoinder, if any, within a week, thereafter.

6. Subject to above, the Commission reserved the above matters for order.

By order of the Commission
Sd/-
(Kamal Kishor)
Deputy Chief (Law)